

NOTIFICATION No. 2 / 2013

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of Special Court to conduct exclusive trial of Land Grabbing cases at Tiruvallur in Tiruvallur District in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of Land Grabbing cases in the cadre of Civil Judge in various Districts.

Ms. V.Akila, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Tiruvallur in the newly sanctioned Court.

HIGH COURT, MADRAS
DATED: 04.01.2013.

Sd/- G.CHOCKALINGAM
REGISTRAR GENERAL